

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

12.

**IA 2577(MB)2023
IA 3432(MB)2023 IN
C.P. (IB)/1443(MB)2020**

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

MS. LAKSHMI GURANG
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **12.04.2024**

NAME OF THE PARTIES:

Vikash Parasampuria
Vs
Bombay Rayon Fashions Limited

SECTION: 9, 43(1) OF THE NATIONAL COMPANY LAW TRIBUNAL RULES, 2016

ORDER

1. Mr. Mahesh Dube, Ld. Counsel for the Liquidator present.
2. **IA-2577(MB)2023 & IA-3432(MB)2023**: At the request of the Liquidator, list these applications for hearing on **04.06.2024**.

Sd/-
ANU J. SINGH
Member (Technical)

Sd/-
LAKSHMI GURANG
Member (Judicial)